

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
LUCETIO PRIMARY MANPOWER PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Lucetio Primary Manpower Private Limited
2.	Date of incorporation of corporate debtor	3rd December, 2010
3.	Authority under which corporate debtor is incorporated / registered	RoC- Bengaluru
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102KA2010PTC056128
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No. 1, First Floor, 41 Castle Street, Opp. Sacred Heart Church, Richmond Road, Ashok Nagar, Richmond Town, Bangalore (North) PIN- 560025
6.	Insolvency commencement date in respect of corporate debtor	20th May 2026
7.	Estimated date of closure of insolvency resolution process	17th November 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Sushanta Kumar Choudhury No: IBBI/IPA-003/IP-N00292/ 2020-2021/13238
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64, Hem Chandra Naskar Road, Belegghata, Kolkata-700010, Email Id: sk.choudhury123@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	64, Hem Chandra Naskar Road, Belegghata, Kolkata-700010; E-mail ID: cirp.lucetio@gmail.com
11.	Last date for submission of claims	6th June 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	-
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	-
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: (i) Relevant forms available at http://ibbi.gov.in/downloadform.html and (ii) Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of **Lucetio Primary Manpower Pvt. Ltd.** on **20th May 2026**.

The creditors of **Lucetio Primary Manpower Pvt. Ltd.**, are hereby called up onto submit their claims with proof on or before **6th June 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SushantaKumar Choudhury
Interim Resolution Professional
Lucetio Primary Manpower Pvt. Ltd.

Date: 22.05.2026

Place: Kolkata

Regd. No. IBBI/IPA-003/IP-N00292/2020-2021/13238

AFA: AA3/13238/02/311226/301445 valid upto 31.12.2026